## **Declaration of Assets and Liabilities**

Year -2024

Dependant-3

Etc. Name

Dependant-2

Name

err :	MADHAWI KUM	ARI sof	/daughter/wife of RAJEEV KUMAR	
SO(EST)	agedyears,	belonging	to BIHAR LEGISLATIVE ASSEMBLY,	PATH
10000	service and presently working as	DEFILE	ATTENDENT	1
of 3.2.1	o de la companya de l	a acceta (in	amovable movable bank balance etc.) of	

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets A.

Sr.

No.

Description

such as values

of claims / interests

(Assets in joint name indicating the extent of joint ownership will also have to be aiven)

Spouse

Self

Dependant-1

Name

Name(S) KUMAR (i) Cash 12000/-20,000/ Deposits in (ii) Banks, Financial SBI KUIL Institutions And NIL MIL 10000/-Non-Banking 25000/-Financial Companies (iii) Bonds, SIP Debentures and NIL NIL NIL 5000/-permonth Shares in companies Other financial (iv) LIC institutions, 13889/-NIL NIL NSS, Postal NIL Savings, LIC Policies, etc Motorbike Scooty (v) Motor Vehicles NIZ MIL MIL 2 wheeles 2 wheeles (details of make, etc.) Jewellery (give (vi) \$58W 90 m NIL details of NIL NIL Gold world weight and value) NIL NIL Other assets, (vii) MIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

NIL

NIL

2161 18/2/25

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIT	N/L	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NEC	NIL	MIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	WIL	NIL	N/L	NCT
(v)	Others (such as interest in property)	NC	NIL	NIL	NIL	MIC

(2) I give herein below the details of my liabilities  $\!\!\!\!/$  overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	IVIL	WIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NYL

	(d) dues to departments dealing with telephones	NIL	1417
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIC	1412
	(f) Other dues, if any	N/L	NIC
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- DBWPK8221C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	MIL
	(iv) Property Tax	NIL	DOLL

## Personal Detail

110195365688 GPF/CPF/PRAN No. (M/F)Gender Date of Birth 9 5 0 (DD/MM/YYYY) Class/Group (A/B/C) Cadre ASSEMBLY LEGISLATIVE BIHAR (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) SHMASTIPUR Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

> Signature Machawi Hemari. Name of Employee: MADHAWI KUMARI

Designation: OPPICE ATTENDENT

Department: Q1HAR LEGILLATIVE ASSEMBLY

Note:

Place: PATHA

Date: 13 - 02 - 20 25

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.